

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Orientation Programme for newly appointed District Judge (Entry Level)

Date: 26.06.2023 to 28.06.2023 (MPSJA)

SCHEDULE

DAY ONE – 26.06.2023

SESSION	TIME	TOPIC
I	10.30 am to 10.45 am	Introduction with the participants By: Officers of MPSJA
II	10.45 am to 11.45 am	Brief overview of the training scheme and introduction of training methodology By: Director, MPSJA
TEA BREAK (11.45 am to 12.00 noon)		
III	12.00 noon to 1.30 pm	<ul style="list-style-type: none">• Dos and Don'ts• Code of conduct By: Shri Rajesh Kumar Gupta District Judge (Inspection), High Court of Madhya Pradesh
LUNCH BREAK (1.30 Pm to 2.15 pm)		
IV	2.15 pm to 3.30 pm	Madhya Pradesh Civil Services (Conduct) Rules, 1965: An overview By: Shri Pramod Kumar Agarwal Principal Registrar (Vigilance), High Court of Madhya Pradesh
V	3.30 pm to 5.00 pm	Introduction of functionality and Administrative setup of the District Court By: Shri Naveen Kumar Saxena President, Consumer Forum, Jabalpur
DAY TWO – 27.06.2023		
SESSION	TIME	TOPIC
I	10.30 am to 11.45 am	Pursuit of Excellence: Today's work is tomorrow's benchmark <ul style="list-style-type: none">• Being aware and learning from surroundings• Developing reading habits• Investing time in physical and mental fitness• Knowing yourself By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh
TEA BREAK (11.45 am to 12.00 noon)		

II	12.00 noon to 1.30 pm	Work life science: A perspective By: Shri Kevin Pereira Jabalpur
LUNCH BREAK (1.30 Pm to 2.15 pm)		
III	2.15 pm to 3.15 pm	Knowing our Academy By: Shri Padmesh Shah, Additional Director, MPSJA
IV	3.15 pm to 4.30 pm	Cultural Heritage of Madhya Pradesh at a glance By: Shri Tajinder Singh Ajmani Faculty Senior, MPSJA
V	4:40 Onwards	Professionalism at work Place By: Hon'ble Shri Justice Vivek Agarwal, Judge, High Court of Madhya Pradesh & Member, Governing Council, MPSJA
DAY THREE – 28.06.2023		
I	10.30 am to 11.45 am	<ul style="list-style-type: none"> • Introduction: Indian Judiciary and Madhya Pradesh Judiciary • Historical evolution of High Court of Madhya Pradesh By: Smt. S. Vineeta, Faculty (Jr. II), MPSJA
TEA BREAK (11.45 am to 12.00 noon)		
II	12.00 noon to 1.30 pm	Gender Sensitivity and approach towards Marginalized section of society By: Shri Amit Singh Sisodiya OSD, MPSJA
LUNCH BREAK (1.30 Pm to 2.15 pm)		
III	2.15 pm to 3.15 pm	Introduction of Use of Information and Technology in day- to-day working of Court. By: Shri Manish Sharma Faculty (Jr.I), MPSJA
IV	3.15 pm to 4.30 pm	Litigation at Grass root Level: Need for Justice Oriented Approach By: Director, MPSJA
V	4:40 pm Onwards	<ul style="list-style-type: none"> • Attributes of a Judge: Inherent characteristics • Indigenoussness and elimination of biases By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of Madhya Pradesh & Chairman, Governing Council, MPSJA

Note: (i) The Schedule is subject to change as per exigencies.
(ii) Use of Cell Phones during Programme is strictly prohibited.

DIRECTOR